

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.03.2021

**ORDER NO. 32 of 2021 (REVISED)**

Hon'ble President is pleased to partially modify the roster order no. 100 of 2020 for **CESTAT, Ahmedabad** for **22.03.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 22.03.2021	Sh. Ramesh Nair, Hon'ble Member (Judicial)	Single Member Appeal No. : E/11173/2014

Note:

1. On this day the Division Bench matters will be taken up after the hearing of the above Single Member matter.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Registrar